

†[Development of roads and bridges in Madhya Pradesh

151. SHRI JAGDISH JOSHI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Central Government have received the proposals together with their date during the period from 1-5-72 to 30-6-74 from the Madhya Pradesh Government regarding development of roads and bridges;

(b) if so, the decision taken by the Central Government thereon; and

(c) the details of the special assistance proposed to be given by the Central Government for the development of roads in that State?

नौवहन और परिवहन मंत्रालय में उपमन्त्री (श्री प्रणव मुखर्जी) : (क) से (ग) संभवतया सदस्य का आशय इस मंत्रालय से संबंधित निम्नलिखित सड़क योजना सबंधी प्रस्ताव से है :

(1) पाचवी पंचवर्षीय योजना में मौजूदा राष्ट्रीय राजमार्ग पद्धति में नई सड़कें शामिल करना।

(2) अन्तर्राज्यीय अथवा आधिक महत्व की केन्द्रीय सहायतित राज्य सड़कों के लिये 21. पांचवी पंचवर्षीय योजना में ऋण सहायता।

(3) केन्द्रीय सड़क निधि नियतन लेखे और केन्द्रीय सड़क निधि (साधारण) आरक्षण से वित्त पोषित होने वाली नई सड़क योजनाएं।

उक्त (1) और (2) संबंधी प्रस्ताव राज्य सरकार से क्रमशः 10-12-73 और 14-12-73 को प्राप्त हुये। परन्तु चूकि पाचवी योजना अभी प्रारम्भिक चरण में है अतः यह बताना संभव नहीं है कि इन दो श्रेणियों के अन्तर्गत पांचवी योजना में प्रस्ताव कहां तक स्वीकार किये जा सकेंगे।

उक्त (3) में उल्लिखित केन्द्रीय सड़क निधि योजनाओं के संबंध में मध्य प्रदेश सरकार से 1-5-1972 और 30-6-1974 के बीच कोई नई योजनाओं के प्रस्ताव प्राप्त नहीं हुए।

†[THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB MUKHERJEE):

(a) to (c) Presumably, the Member is having in mind proposals pertaining to the following road schemes concerning this Ministry:

(1) New additions to the existing National Highway System in the 5th Five Year Plan.

(2) Loan assistance in the 5th Five Year Plan for Centrally-aided State Roads of inter-State or Economic Importance.

(3) New road schemes to be financed from Central Road Fund Allocations Account as well as from Central Road Fund (Ordinary) Reserve.

Proposals pertaining to (1) and (2) above were received from the State Government on 10-12-73 and 14-12-73 respectively. However, as the 5th Plan is still in a preparatory stage, it is not possible to indicate at present the extent to which proposals under these two categories would be accepted in the 5th Plan.

As for Central Road Fund Schemes referred to at (3) above, no proposals for any new Schemes were received from the Government of Madhya Pradesh between 1-1-1972 to 30-6-1974.]

राष्ट्रीय राजमार्ग

152. श्री जगदीश जोशी : क्या नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसे कितने राष्ट्रीय राजमार्ग हैं जो मध्य प्रदेश से होकर जाते हैं तथा देश के उत्तरी भाग को दक्षिणी भाग से तथा पूर्वी भाग को पश्चिमी भाग से जोड़ते हैं; और

(ख) क्या इन राष्ट्रीय राजमार्गों को चौड़ा करने तथा इनका विकास करने का कोई प्रस्ताव सरकार के विचाराधीन है; यदि हां, तो उसका व्यौरा क्या है?

†[National Highways

152. SHRI JAGDISH JOSHI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of National Highways which pass through Madhya Pradesh and connect northern part with the southern and the eastern with the western part of the country ; and

(b) whether there is any proposal under Government's consideration to develop and broaden these National Highways, if so, what are the details thereof ?]

नीवहन और परिवहन मंत्रालय में उपमन्त्री (श्री प्रणव मुखर्जी) : (क) मध्य प्रदेश से 8 राष्ट्रीय राजमार्ग गुजरते हैं। इनमें से 5 राष्ट्रीय राजमार्ग अर्थात् 37, 26, 27 तथा 43 राज्य

के उत्तरी भाग को दक्षिणी भाग 1 में जोड़ते हैं जबकि जेप 3 राष्ट्रीय राजमार्ग अर्थात् सं० 6, 12 और 25 पूर्वी भाग को पश्चिमी भाग से जोड़ते हैं।

(ख) राष्ट्रीय राजमार्गों के लिये चौथी पंच-वर्षीय योजना कार्यों के कार्यक्रम में मध्य प्रदेश में राष्ट्रीय राजमार्ग के 38 करोड़ ६० की लागत के विकास कार्य शामिल थे जिनके अन्तर्गत राजमार्गों को चौड़ा करने तथा अपर पुल निर्माण के कार्य भी आते हैं। एक विवरण मलग्न है जिसके कार्यों की विभिन्न श्रेणियों के अन्तर्गत इन आंकड़ों का मोटे तौर पर व्यौरा दिया गया है। इस कार्यक्रम में से उन कार्यों पर जिन्हें चौथी योजना से निष्यादन के लिये आगे लाया गया है, पांचवी योजना में शामिल करने के लिये विचार किया जा रहा है।

विवरण

क्र० सं०	कार्य का नाम	लम्बाई अथवा संख्या	अनुमानित लागत (६० लाखों में)
(क) सड़क कार्य			
(1)	लुप्त कड़ियों का निर्माण करना	57 मील	234.00
(2)	निम्न कोटि के खंडों का सुधार	22 मील	12.00
(3)	इकहरी गली के खंडों को दोहरी गली में चौड़ा एवं सशक्त करना	374 मील	937.00
(4)	मीजूदा कमजोर दोहरी गली वाले पाटों को सशक्त करना	33 मील	50.00
(5)	सड़कों को दोहरी गली के लिये चौड़ा करना (बिना सशक्त किये)	100 मील	1256.00
(6)	पुलियों को चौड़ा करना पुनर्निर्माण करना जिनमें खड्डों तथा नदी पाटों के स्थान पर नयी पुलियां बनाना भी शामिल है।	2962 संख्याएं	314.00
(7)	भोड़भाड़ वाले नगरों के इर्द-गिर्द उपमार्ग बनाना	4 संख्याएं	37.00
(8)	रेलवे समारो के स्थान पर उपरि/अधोगामी पुल बनाना जिनमें नये उपरि/अधोगामी पुल का निर्माण शामिल है	शून्य	शून्य

[] English translation.

क्र० सं०	कार्य का नाम	लम्बाई अथवा सख्या	अनुमानित लागत (र० लाखों में)
(9)	सड़कों को चार गली के लिये चौड़ा करना	शून्य	शून्य
(10)	विविध मद	शून्य	एक मुश्त
(11)	मडक बनाने वाली मशीनरी तथा उपस्कर	..	एक मुश्त
(ख) पुल कार्य			
(12)	तुप्त बड़े पुलों का निर्माण	2 संख्याएं	48.00
(13)	निमज्जक पुलों/नदी पथों/खड्डों के स्थान पर उच्च स्तरीय पुल बनाना	13 संख्याएं	400.00
(14)	मौजूदा कमजोर बड़े पुलों का पुन निर्माण/चौड़ा करना	14 संख्याएं	156.00
(15)	छोटे पुलों को चौड़ा करना तथा पुन. निर्माण	290 संख्याएं	367.00
कुल			3811.00
अर्थात्			38.00 करोड़ रुपये।

†[THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB MUKHERJEE):

(a) Madhya Pradesh is served by 8 National Highways. Of these 5 National Highways namely Nos. 3, 7, 26, 27 and 43 connect northern part with southern part of the State, while the remaining 3 National Highways namely Nos. 6, 12 and 25 connect eastern part with western part.

(b) The Fourth Five Year Plan works programme for National Highways included development of National Highways in Madhya Pradesh at a cost of Rs. 38 crores, which covers widening of the highways as well as construction of bridges thereon. A statement giving the broad break-up of this figure under different categories of works is attached. The works out of this programme which have spilled over for execution from the Fourth Plan are being considered for inclusion in the Fifth Plan.

Statement

Sl. No.	Name of Scheme	Length or No.	Estimated cost (Rs. in lakhs)
A. ROAD WORKS			
(1)	Constructing missing links	57 miles	234.00
(2)	Improvements to low grade sections	22 miles	12.00

†[] English translation.

Sl. No.	Name of Scheme	Length or No.	Estimated cost (Rs. in lakhs)
(3)	Widening and strengthening of single lane sections to two lanes	374 miles	937.00
(4)	Strengthening existing weak double lane stretches	33 miles	50.00
(5)	Widening roads to two lanes (without strengthening)	1004 miles	1256.00
(6)	Reconstructing/widening culverts including replacement of dips and causeways by new culverts	2962 Nos.	314.00
(7)	Constructing by passes around congested towns	4 Nos.	37.00
(8)	Replacing railway level crossings with over/under bridges including construction of new over/under bridges	Nil	Nil
(9)	Widening roads to 4 lanes	Nil	Nil
(10)	Miscellaneous items	Nil	Lumpsum
(11)	Road making machinery and equipment		Lumpsum
B. BRIDGE WORKS			
(12)	Constructing missing major bridges	2 Nos.	48.00
(13)	Replacing submersible bridges/causeways/dips with high level bridges	13 Nos.	400.00
(14)	Reconstructing/widening weak existing major bridges	14 Nos.	156.00
(15)	Reconstructing/widening minor bridges	290 Nos.	367.00
TOTAL			3811.00
Say			Rs. 38.00 crores]

Closure of Vanaspati units in the Capital

153. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that one of the two Government run vanaspati units in Capital is being closed; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) There is only one vanaspati unit in the Capital whose management has been taken over and entrusted to an Authorised Controller. It has been ascertained that there is no intention of closing the unit.

(b) Does not arise.

Selection grade in Delhi University

154. SHRI SANAT KUMAR RAHA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Delhi University Teachers' Association has opposed Government's decision for abolishing the Selection Grade for Delhi University teachers;

(b) if so, what are the details thereof; and

(c) what action Government have taken thereon?